

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4048/17/21]

**I. Report and Accounts(2017-18) of CMPFO, Dhanbad, Jharkhand and related paper**  
**II. MoU between Gol and MECL**

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Pralhad Joshi, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. (a) Annual Report and Accounts of the Coal Mines Provident Fund Organisation (CMPFO), Dhanbad, Jharkhand, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organisation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.3812/17/21]

- II. Memorandum of Understanding between the Government of India (Ministry of Mines) and the Mineral Exploration Corporation Limited (MECL), for the year 2020-21.

[Placed in Library. See No. L.T.3901/17/21]

**I. Reports and accounts(2019-20) of various companies and related papers**  
**II. Administration Reports of Cantonment Boards, New Delhi and related papers**  
**III. MoUs between Gol and HAL, HSL and GSL**

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Shripad Yesso Naik, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Annual Report and Accounts of the Mazagon Dock Shipbuilders Limited (MDL), Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T.3815/17/21]

- (ii) (a) Annual Report and Accounts of the Mishra Dhatu Nigam Limited, (MIDHANI) Hyderabad, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.  
[Placed in Library. See No. L.T.3817/17/21]
- (iii) (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited (GRSE), Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.  
[Placed in Library. See No. L.T.3814/17/21]
- (iv) (a) Sixty-eighth Annual Report and Accounts of the Hindustan Shipyard Limited, (HSL), Visakhapatnam, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.  
[Placed in Library. See No. L.T.3813/17/21]
- (v) (a) Annual Report and Accounts of the Goa Shipyard Limited (GSL), Vasco-da-Gama, Goa, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.  
[Placed in Library. See No. L.T.3816/17/21]
- (vi) (a) Fiftieth Annual Report and Accounts of the Bharat Dynamics Limited (BDL), Hyderabad, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.  
[Placed in Library. See No. L.T.2944/17/21]
- (vii) (a) Fifty-seventh Annual Report and Accounts of the Hindustan Aeronautics Limited (HAL), Bengaluru, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statements (English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) to (vii) (a) above.

[Placed in Library. See No. L.T.3904/17/21]

II. A copy each (in English and Hindi) of the following papers:-

(i) (a) Annual Administration Reports of the Cantonment Boards, New Delhi, for the year 2019-20.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.3905/17/21]

III. A copy each (in English and Hindi) of the following papers:-

(i) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Hindustan Aeronautics Limited (HAL), for the year 2020-21.

[Placed in Library. See No. L.T.3818/17/21]

(ii) Memorandum of Understanding between the Government of India (Ministry of Defence) and the Hindustan Shipyard Limited, (HSL), for the year 2020-21.

[Placed in Library. See No. L.T.3819/17/21]

(iii) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Goa Shipyard Limited (GSL), for the year 2020-21.

[Placed in Library. See No. L.T.3820/17/21]

#### **I. Notification of Ministry of Minority Affairs**

#### **II. Reports and accounts of NDTL, New Delhi and LNIPE, Gwalior for the years 2018-19 and 2017-18 respectively and related papers**

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Kiren Rijju, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Minority Affairs Notification